

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

33

C.P. No. 583/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

NAME OF THE PARTIES: Danica Pharma Pvt. Ltd.
V/s
ROC, Mumbai

SECTION OF THE COMPANIES ACT: 252(3) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
33	Jigars Kamdar For Ajinkey 9 Kundukar	Advocate for Petitioners	

ORDER

CP No. 583/252(3)/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 27.11.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-